## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.9/BB/18	-	For compliance of additional information raised by Registry	252(3)	Tallam Shilpa Pvt Ltd VS ROC

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
CS ANJEETA CHADRASIA	K NARENDRA	Dijecto
8317086556	PCS	

## ORDER

Rep. of PCS is present. She filed one letter addressed by the PCS seeking for adjournment. Registry has raised objections and PCS to comply the same. List it on 07/02/2018.

Member (T)

Member (J)